(1 (2)	(3)	(4)	(5)	(6)
23 TRIPURA	93.98	157.74	82.52	334.24
24 UTTAR PRADESH	1181.03	1988.42	2344.02	5513.47
25 WEST BENGAL	518.64	822.00	285.52	1626.16
26 A & N ISLANDS	72.66	116.43	71.97	261.06
27 CHANDIGARH	48.42	80.98	_	129.40
28 D & N HAVELI	12.50	37.67	54.06	104.23
29 DAMAN & DIU	50.05	63.92	47.66	161.63
30 DELHI	32.70	183.61	19.00	235.31
31 PONDICHERRY	22.66	67.39	29.60	119.65
TOTAL	9862.87	15847.00	11877.29	37587.16

Inquiry Into Match-Fixing

4556. SHRI V.P. DURAISAMY:

SHRI C.P. THTRUNAVUKKARASU:

SHRI K.M. KHAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

- (a) whether it is a fact that the BCCI is trying to sweep the match fixing allegations under the carpet;
- (b) whether Government propose to constitute an inquiry commission to look into the entire episode;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefore?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH): (a) to (d) Government has already taken a decision to entrust the matter of match fixing to Central Bureau of Investigation for appropriate Inquiry and necessary action and it will look into all aspects related to this issue, BCCI has assured to give its full cooperation in the Inquiry.